

India in must win T20 World Cup game

G. Krishnan

Chennai, Feb 26
India cannot afford to make any mistake from now on in the remaining two Super Eight matches if they are to have any chance of defending the ICC Men's T20 World Cup. Since Sunday's humiliation at the hands of South Africa in Ahmedabad, the perception about the Suryakumar Yadav-led Indian team has changed from being world beaters to also-beatable and T20 is indeed a game of who-plays-better-that-given-day-wins.

But, this Indian team has consistently played better than the opponents over the last couple of years that they are the No. 1 T20 ranked-nation in the world, their out-of-form opener Abhishek Sharma is still the No. 1 T20I batter and spinner Varun Chakravathy, the No. 1 T20I bowler. Thirty-seven wins in 46 T20Is including two in Super Overs, two No Result and only seven losses since Rohit Sharma's Men in Blue lifted the trophy in Barbados against the same Proteas is something any team would be proud of. That leaves with a loss percentage of 15.22.

India have the least loss percentage among the teams that have made it to the Super Eight in this tournament, the others' corresponding figures reading England 25.81, New Zealand 33.33, Pakistan 41.51, Zimbabwe 48.89, South Africa 54.05 and the West Indies 56.25. Just one defeat in the World Cup does not make this team a good-for-nothing outfit, after all.

Some of the individual performances did not go as per plan. The top-order did not buy in to the tactics when it mattered most, like against South Africa when the likes of Tilak Varma and Ishan Kishan ought to have respected the opposition bowling and not fallen into their traps. Often, it is left to captain Suryakumar Yadav and the middle and lower-middle order to make up for the early loss of wickets. It is in these circumstances that Varma's strike rate that is around a run a ball, which is not enough in T20, is being dissected.

Also, the necessity to bat deep, until No. 8 at least, has not allowed the think-tank to go in with left-arm wrist spinner Kuldeep Yadav. Hence, Washington Sundar, who has hardly had a good game time leading up to the World Cup, and who has done precious little in

the matches that he played, both with the ball and the bat when promoted to No. 5, and also the choice to play Rinku Singh, who was expected to return to the squad on Wednesday evening after having left for home to attend to his father who is unwell, to get the team balance correct has forced India to leave out their vice-captain Axar Patel.

India's batting coach Sitanshu Kotak defended the team's tactics until this period. Speaking on Wednesday: "I am not really looking at how many times an individual has failed because we then start putting a pressure on the way they batted. We should take the last game defeat in our stride. Yes, it was the worst game we played in two years. We should not think about it too much and just move ahead. Our openers have not clicked as well as we wanted. Ishan obviously played brilliantly against Pakistan. But, Abhishek had a little rough patch. It is fine. I would not stress too much on it. I'd rather look ahead. We are preparing, we are talking and we are planning what oppositions are trying to bowl at them --off-spinners, the pacers bowling outside the off-stump."

An ideal scenario for India is South Africa winning both their remaining two matches, so they

finish with three wins in three matches and top the group; India win both their upcoming games so that they finish second with two wins in three. But, if West Indies win against South Africa on Thursday afternoon in Ahmedabad and India defeat the Windies, assuming SA defeat Zimbabwe in the afternoon game on Sunday in Delhi, it would be a three-way tie. And, it is here that the Net Run Rate comes into the picture, which is not looking good for the defending champions (minus-3.80) at the moment as SA (Plus 3.80) and WI (Plus 5.35) are far ahead.

Zimbabwe, have nothing to lose and like their former coach and captain David Houghton said in an interview a couple of days ago, the African nation plays best when nobody expects them to win. Like India, they remained unbeaten until their last match against the Windies, losing by 107 runs.

Zimbabwe's leg-spinner and batter Ryan Burl sounded confident on the match eve. He said: "It's obviously a must-win game for us. It's also a must-win game for India. There's obviously a lot at stake here, being a World Cup game. If we are to progress to the semifinals, we both want to look at winning Thursday's game."

Australia to host Bangla in Test series

Melbourne, Feb 26:

ICC World Test Championship leaders Australia national cricket team will host Bangladesh national cricket team in a two-Test series in August, with matches scheduled in Darwin and Mackay, Cricket Australia announced.

The opening Test will begin on August 13 at Marrara Stadium in Darwin, marking the return of five-day cricket to the northern city for the first time since 2004, while the second and final Test will be held at Great Barrier Reef Arena in Mackay from August 22.

Australia currently top the World Test Championship standings following their 4-1 Ashes triumph over England and will aim to continue their strong run at home.

Cricketer Australia CEO Todd Greenberg said the board was pleased to bring Test cricket back

to northern Australia.

"We're delighted to bring Test cricket to northern Australia and look forward to a fantastic series against Bangladesh," Greenberg said.

"It is no secret the international calendar is now crowded, and we're fortunate to have world-class facilities available in August, ensuring we have another window for Test cricket outside summer," he added.

Australia will travel to South Africa for a three-Test series in October after hosting Bangladesh, before returning home for a four-Test series against New Zealand across December and January.

Bangladesh, currently placed eighth in the World Test Championship standings, are scheduled to host Pakistan for two Tests in May ahead of their tour of Australia.



Yoga champions honoured in Chennai

Chennai, Feb. 26:

The 8th Tamil Nadu-Pudukcherry Yoga Championship was held in Chennai with an enthusiastic participation of 691 contestants. The event was jointly organised by the Tamil Nadu Sports Yogasana Association, Chennai Port City Rotary Club, and Padmam Yoga and Natural Living.

The championship took place at Ramakrishna Matriculation School, T. Nagar. Tamil Nadu Sports

Yogasana Association President Babu presided over the function, while Vice-President Nandakumar delivered the welcome address.

A total of 691 participants competed in the event. A panel of 10 judges evaluated the contestants, who were divided into six age-based categories. The top five performers were awarded trophies by industrialist M. Thangachamy, Secretary of the Tamil Nadu Murukku, Chips

and Mixer Manufacturers Association.

West Mambalam Traders Association Secretary Nellai Sivaraj presented certificates to the winners. Special prizes were awarded to Ramkumar, Head of Avadi Maharishi Patanjali Yoga School, and Kesava Prakash,

Head of Nanganallur Sreesan Yoga Training Centre, for preparing and bringing a large number of participants to the competition.

The event concluded with a vote of thanks proposed by Secretary Ravi Arumugam.

NAME CHANGE
I, SRIRAM RADHAKRISHNAN SRINIVASAN, S/O. Kanniah Radhakrishnan, Date of Birth: 10/07/1960, residing at No.236, 17th Cross Street, Mahalakshmi Nagar, Nandivaram, Guduvancheri, Kancheepuram - 603202. shall henceforth be known as **SRINIVASAN RADHAKRISHNAN**
SRIRAM RADHAKRISHNAN SRINIVASAN

NAME CHANGE
I, N. RENUKA JAIN, W/O NAVEEN BHANSALI, Date of Birth: 30/09/2000, ADDRESS: NO. 99/100 KALATHIYAPPA STREET, CHOOALAI, CHENNAI -600112. Shall Henceforth be known as **RENUKA NAVEEN BHANSALI**
N. RENUKA JAIN

NAME CHANGE
I, ARCHANA MEGHA LOUIS MICHAEL LOUIS, W/O Anbumani Nithyanandam, Date of Birth: 24/12/1982, Place of Birth: Chirala, Andhra Pradesh, residing at No: 27, Phase-2, heritage Vijayendra Nagar, Telephone Nagar, Perungudi, Chennai-600096, shall henceforth be known as **ARCHANA ANBUMANI**
ARCHANA MEGHA LOUIS MICHAEL LOUIS

NAME CHANGE
I, Old Surname:BAVIRISETTY Old Given Name: APARNA, W/O: Bhavirisetty Madhusudhanarao, Date of Birth: 16/03/1992, Place of Birth: CHIRALA, residing at Plot No: 1/1303, Kumutham Nagar Extn Road, Mugulivakam, Chennai, Pin:600125, shall henceforth be known as **PREETHI SAMINATHAN KANTHAN**
New Surname: BAVIRISETTY
Old Surname:BAVIRISETTY
Old Given Name:APARNA

NAME CHANGE
I, Old Given Name: SANTHA RAJ, Old Surname: SAMIKANNU THANGARAJ, S/o. THANGARAJ, Date of Birth: 16/12/1977, ADDRESS : 41, E V P SANTHOSH NAGAR, RAMAPURAM, CHENNAI - 600089. shall henceforth be known as **SANTHARAJ**
New Surname: THANGARAJ
Old Given Name: SANTHA RAJ, Old Surname: SAMIKANNU THANGARAJ

NAME CHANGE
I, PREETHI AMRISH, D/O. KANTHAN SAMINATHAN, Date of Birth: 19/10/1984, Place of Birth: CHENNAI, residing at New No.63, Old No.70, Varadhapuram 2nd Street, Kottur, Chennai- 600085, shall henceforth be known as **PREETHI SAMINATHAN KANTHAN**
PREETHI AMRISH

ORIGINAL MENTIONED PROPERTY DOCUMENT LOST PUBLIC NOTICE
I am issuing this public notice. During my life time myself acquired income property situated at plot no.289, block no.2, allotted by TNHB, under kodungalayar, phase II comprised S.NO.100/381 part in the year of 2024 from elumalai that DOC.No.2447/24ATS.R.O.,madhavaram.I further state that recently travelling to meet my blood brother bhasarudeen who is living at no.29,durga devinagar, 2nd street, tondiarpet, Chennai-81 in the mean time I lost original earlier document TNHB executed favour of krishnaveni that doc.no.234/94 and allottee original receipt stand in the name krishnaveni.If any one find the said document please contact over my mobile or at the following residential address. I state that not mortgage to anyone or any litigation and swear the statements are true.If any body having any claim or carry out any transactions over the said property by any 3rd party is invalid and not binding on me.If have any dispute on the basis of the mentioned missing said document they are invited to register the objections with me under signed within 15 days from the date of publication of this notice. Now I am receiving this notice from non-traceability certificate purpose.
ISMAIL, S/o.Ahamed, Male aged about 51YRS, No.111/105,Doss Nagar, 3rd Street,kannigapuram,Chennai-12, Cell.No.9940056786

PUBLIC NOTICE
This is to inform to the general public that my client Mr. Kapala Jaya Kishore, Son of Kapala Angaiah, residing at No.19/10, Eden Garden, Cooks Road, Perambur, Chennai-600 012, is the sole and absolute owner of the property bearing Door No.19/10, Eden Garden, situated at Perambur Village, comprised in R.S.No.269/3 Part, 269/186, Block No.16, extent 1200 Sq.ft., was obtained by way of Settlement deed dated 19.01.2023 and the same was registered as document No.279/2023 in the office of the Sub Registrar Puraasawalkam. At the time of taking zerox copy of original document and related parent document in the xerox shop at Eden Garden to jamalia High Road on 02.02.2026 the original parent document No.2310/1980 was misplaced by me. After the diligent search made by my client, the said original document is unable to find out by client. Hence I and on behalf of my client request those who find the above document is/are requested to hand over the same to me at the below mentioned address within 15 days from this notice. Finders will be rewarded suitably.
S.Venkatesan, Advocate No.337/G8, Paper Mills Road, Perambur, Chennai - 600 011, Cell 98400 52962



The Galgotias Iceberg..!

When I first read about the Galgotias University robotic dog that turned out to be a Chinese import wearing an Indian nametag, I felt an unexpected wave of nostalgia. This is exactly the sort of thing a classmate did in Standard Three. He submitted a drawing of a horse that looked suspiciously like the one printed on my Camlin colour box. When the teacher asked whether he had traced it, he put on his most patriotic face and said, "No miss, inspiration."

Unfortunately for Galgotias, the international AI exhibition did not have a teacher who could be fooled, it had Google. Imagine the scene. A proud unveiling. Applause. Speeches about innovation, Atmanirbhar brilliance, and the future of Indian robotics. The dog trots out obediently. Someone in the audience whispers, "Isn't that Uniree GoI from China?" Silence. Screenshots. Comparison videos. Curtain.

What fascinates me is not that someone tried to pass off a Chinese robotic dog as homegrown. What fascinates me is the

confidence. The swagger. The belief that nobody would notice. That is not childish cheating. That is adult boldness. Somewhere along the way we seem to have mastered a national skill. Denial with straight faces. Hunger Index says we are slipping. No it is false. Human rights groups raise concerns. No it is propaganda. Corruption statistics look embarrassing. No such thing exists. We have reached a point where reality is merely a suggestion. And when citizens cheer every rebuttal like a cricket boundary, institutions begin to believe their own press releases. So why not buy a robotic dog from China and call it Sheru Singh from Greater Noida. After all, if we can argue with data, why not argue with hardware. The tragedy is not that we got caught. The tragedy is that we did not expect to. Because in a domestic press conference the matter could have been managed. A committee would have been formed. A clarification issued. A spokesperson would have said the dog was only "inspired" by

China but spiritually Indian. But this was an international exhibition. The world has WiFi. The world has product manuals. The world has YouTube reviewers who dismantle robotic dogs for fun. And there we were, surprised we were caught. We like to think this is the tip of the iceberg. A small embarrassment. No, this is the iceberg in full daylight, floating majestically, daring us to call it a snowflake. The robotic dog is not the real problem. It is the comfort we now have with make believe. It is the applause that follows every convenient explanation. It is the belief that if we repeat something often enough, even a Chinese dog will start barking in Sanskrit. Look at the iceberg India. Not angrily. Not defensively. Just honestly. Because innovation cannot grow in a greenhouse of denial. And a robotic dog may wag its tail on command, but truth has an inconvenient habit of biting back...!

bobsbanter@gmail.com

J&K make merry in Hubballi; 527 for 6 on day 2

-: Trinity Mirror Sports Team:-

Hubballi, Feb 26:

Jammu and Kashmir are making a strong statement in their maiden Ranji Trophy final versus hosts Karnataka at the Karnataka State Cricket Association's Rajnagar Stadium. At the end of day 2, J&K had reached 527 for 6 in 156 overs with play being called off early due to bad light and drizzle.

With three days remaining and the pitch looking docile, the match could be headed for a decision on the first innings lead - unless J&K bowlers are able to dent the strong Karnataka batting line-up that includes international stars K.L. Rahul, Mayank Agarwal, Devdutt Padikkal and Karun Nair, who have anchored the batting with aplomb in the team's march to the final.

"The wicket seems to be getting drier; though it may help the seamer, I think there could be some turn on the fourth day," J&K skipper Paras Dogra said after the match.

The onfield heroics of J&K batters was slightly overshadowed by a head-butting incident involving Paras Dogra. The J&K skipper struck a gritty 70 and shared a crucial 110-run partnership with wicketkeeper-batsman Kanhaiya Wadhawan (70). Dogra, however, brushed aside the event post match as a "heat of the moment" reaction and all was well. The flashpoint occurred shortly after Dogra edged a boundary off Prasidh.



Groundsmen cover the square after bad light and rain stopped play.

Television visuals showed the J&K captain turning towards Aneesh at silly point following a verbal exchange before deliberately head-butting the substitute's helmet, triggering immediate tension in the middle.

Though the situation was brought under control with the intervention of senior Karnataka players and the umpires, the incident did leave a bitter taste and exposed the pressures that players face on the field. According to some sources, the constant sledging by the Karnataka substitute led to the impulsive action of the J&K skipper, who is reported to have apologised later.

The day began with Karnataka sniffing early opportunity. The second new ball was taken at

87.1 overs, and suddenly there was shape, seam and sharper intent. Shubham Pundir, who had resumed on a majestic 117, added only a handful before falling for 121 - a fine innings of 247 balls adorned with 12 fours and two sixes - miscuing a flick off Vidyadhar Patil.

Soon after, Prasidh Krishna found that teasing corridor outside off to remove Abdul Samad for 61, caught behind as the ball straightened. For the first time in the match, Jammu & Kashmir were made to look human.

At 307 for in 95.2 overs, Dogra (who had earlier retired hurt on nine when the score was 179 for two) returned to the crease with quiet resolve. There was nothing flamboyant about

his method. He left well, defended late and when the bowlers erred, he drove with soft hands.

Alongside him, Kanhaiya Wadhawan rode his luck - surviving a dropped chance here, a missed stumping there, even a successful review at 110.3 overs when UltraEdge revealed a faint glove after he had been given out leg-before.

At tea, J&K had reached 478 for six. Karnataka's hopes of early breakthrough thereafter was thwarted by Sahil Lotra 57 not out (73b, 7x4) and Abid Mushtaq 20. The visitors hope reach 600 runs to put pressure on the home team. There is anticipation that J&K Chief Minister Omar Abdullah might visit on the final day.

CHANGE OF NAME
I, YOGESWARI ASHOKKUMAR, D/o. Balasubramanian, W/o. Ashokkumar, Born on 02.05.1983, residing at B1, S2 Blucon Pristine, 122/1B3, MRK Nagar 2nd Street, Kolapakkam, Chennai - 600 122, shall henceforth be known as **YOGESWARI BALASUBRAMANIAN.**
- Yogeswari Ashokkumar

NAME CHANGE
I, Bharathi Priya Prakash (Aadhar Card No. 5823 3581 3672, Mobile: 9840797629), W/o. K. Prakash, R/o. 31, F3, Sree Kanna Homes, 2nd Main Road, Hindu Colony, Puzhuthivakkam, Chennai - 600 091, shall henceforth be known as **Bharathi Priya K.**
Bharathi Priya Prakash

PROPERTY DOCUMENT MISSING
I, Ayyanna Rao P (Aadhar No.475567109317) S/o. Late PVL Parameswara Rao, Hindu aged about 69 years, and residing at P2C3D XS Real La Celeste, Netaji Street, Rajarajeswari Nagar, Madanandhapuram, Chennai 600125, do hereby inform to the General Public that on 23-02-2026 I have lost the Original Sale Deed Documents of our property in the name of my Grandmother Late Rajeswaramma P, situated at No 56/134, Venkatadri Street, Kosapet, Purasawalkam, Chennai 600012 in Document No.1853 of 17/06/1966 registered at the SRO West Madras, while the documents were kept in my bag while taking photo copies at a Xerox centre on Mayor Basudev Street, Old Washermenpet, Chennai during my visit nearby. If anyone finds the above said sale-deed documents, please contact me over my phone or at the following address.
CONTACT DETAILS: Ayyanna Rao P, S/o. LATE PVL Parameswara Rao - P2C3D XS Real La Celeste, Netaji Street, Rajarajeswari Nagar, Madanandhapuram, Chennai 600125. Mobile No.7010154261

FORM A PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF "AMB LIFTING SOLUTIONS PRIVATE LIMITED"

1	Name of Corporate Person	AMB LIFTING SOLUTIONS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	05/11/2007
3	Authority Under Which Corporate Person is Incorporated/Registered	Registrar of Companies, Chennai
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51103TN2007PTC065268
5	Address Of The Registered Office And Principal Office (if any) of Corporate Person	No.1, Periana Maistry Street, Broadway, Chennai- 600001, Tamil Nadu, India
6	Liquidation Commencement Date of Corporate Person	23 rd February, 2026
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name : Premnaranayan Ramanand Tripathi 1. Correspondence Address: Door A, Second Floor, 97, Kundrathur Main Road, Kumananchandevi, Poonamallee, Chennai - 600056, Tamil Nadu, India. 2. Office Address: 605, 6th Floor, Shivajinagar, Near Adani CNG Pump, 132 Ft. Ring Road, New Vadaj, Ahmedabad- 380013, Gujarat, India. Email Address : premnaranayan.cs@gmail.com Telephone Number : +91-98900 26497 IBBI Registration No.: IBBI/IPA-002/IP-N00554/2017-2018/11693
8	Last Date For Submission Of Claims	24 th March, 2026

Notice is hereby given that the **AMB Lifting Solutions Private Limited** has commenced voluntary liquidation on 23rd February, 2026. The stakeholders of **AMB Lifting Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before 24th March, 2026 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The claims may be submitted in the Scheduled Forms B, C, D, E and F in terms of Regulations 16, 17, 18 and 19 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of workmen or employees and other Stakeholders, as the case may be. The aforesaid regulation and relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India. Submission of false or misleading proofs of claim shall attract penalties. **Date: 26/02/2026**
Place: Chennai

Premnaranayan Ramanand Tripathi (Liquidator)
IBBI/IPA-002/IP-N00554/2017-2018/11693

திருப்போரூர் தெற்கு ஒன்றிய பேரவை சார்பில் ஜெயலலிதா பிறந்த நாள் விழாவில் நலத்திட்ட உதவிகள் மாவட்டச் செயலாளர் எஸ்.ஆறுமுகம் வழங்கினார்

சென்னை, பிப். 26- திருப்போரூர் தெற்கு ஒன்றிய கழக அம்மா பேரவையின் செயலாளர் பையனூர் இ.எஸ்.சுரேஷ் ஏற்பாட்டில் நடைபெற்ற ஜெயலலிதாவின் 78ம் ஆண்டு பிறந்தநாள் விழாவில் 1௦கிலோ கேக் வெட்டி 300௦க்கு மேற்பட்ட மகளிருக்கு நலத்திட்ட உதவிகளை செங்கல்பட்டு கிழக்கு மாவட்டச் செயலாளர் திருக்கழுக்குன்றம் எஸ். ஆறுமுகம் வழங்கினார்.

செங்கல்பட்டு மாவட்டம் திருப்போரூர் ஒன்றியத்துக்கு உட்பட்ட பையனூர் முதல் நிலை ஊராட்சி அம்பேத்கர்சிலை அருகே அண்ணா தி.மு.க. செங்கல்பட்டு கிழக்கு மாவட்டம், திருப்போரூர் தெற்கு ஒன்றிய கழக ஜெயலலிதா பேரவை சார்பில் ஜெயலலிதாவின் 78ஆம் ஆண்டு பிறந்தநாள் விழா மற்றும் பொதுக்கூளுக்கு நலத்திட்ட உதவிகள், அன்னதானமாக பிரியாணி வழங்கும் நிகழ்ச்சி திருப்போரூர் தெற்கு ஒன்றிய கழக பேரவை செயலாளர் பையனூர் இ.எஸ். சுரேஷ் தலைமையில் நடைபெற்றது.

மாவட்ட துணை செயலாளரும், மனமை, கொக்கிலமேடு, குன்னத்தூர் ஆகிய ஊராட்சி ஒன்றிய குழு ஆய்விபிணருமான மாமல்பாளம் எஸ்வந்தராவ், மாவட்ட பேரவை செயலாளர் ஆனார் வீ. பக்தவத்சலம், மாவட்ட இளைஞரணி செயலாளரும், பையனூர் முதல் நிலை ஊராட்சி மன்ற துணை தலைவருமான



பையனூர் ஆர்.கே. குமார் ஆகியோர் முன்னிலை வகித்தனர். செங்கல்பட்டு கிழக்கு மாவட்ட கழக இலக்கிய அணி துணை அமைப்பாளர் பையனூர் பி. தணிகாசலம் பையனூர் பி. அனையரையும் வரவேற்றார். சிறப்பு அமைப்பாளராக செங்கல்பட்டு கிழக்கு மாவட்ட செயலாளர் திருக்கழுக்குன்றம் எஸ். ஆறுமுகம் கலந்து கொண்டு ஜெயலலிதாவின் திருஉருவப்படத்திற்கு மாலை அணிவித்து மலர்தூவி மரியாதை செலுத்தினார். தொடர்ந்து 10கிலோ கேக் வெட்டி பெண்கள் சுமார் 300 க்கும் மேற்பட்டவர்களுக்கு புடவை மற்றும் அன்னதானமாக பிரியாணி வழங்கி சிறப்புரை ஆற்றினார்.

கிளைக் கழக செயலாளர்களான பி. சாமிநாதன், ஆர். வெங்கடேசன், ஆர். ராஜா, ராதாகிருஷ்ணன்,சி. முனுசாமி, முருகன், ஜான்சன், சரவணன், தேவராஜ், டில்லி, ஏ. சுரேஷ், நாகராஜ், சி.தங்கராஜ் மற்றும் மகளிர் அணியைச் சேர்ந்த தாமரைவள்ளி , பத்மா, கடா, ஜோன்சி, லில்லி, பூஷ்பா, வட்ச்சிமினர்களான ஜேகன், இளையராஜா, ருபன், பிரவீன், நேதாஜி, விஜயகுமார், விகிதா, சஞ்சய், முருகன், மணி, ராஜ்குமார் மற்றும் திருப்போரூர் தெற்கு ஒன்றிய பேரவை நிர்வாகிகள் கலந்து கொண்டனர். திருப்போரூர் தெற்கு ஒன்றிய இளைஞரணி துணைச் செயலாளரும், ஊராட்சி கிளைக் கழக செயலாளருமான பையனூர் இ.எஸ். ஆனந்த் நன்றி தெரிவித்தார்.

SHRIRAM FINANCE LIMITED			
SRIPERUMBUDUR BRANCH		VEHICLE FOR SALE	
S.NO.	VEH.NO.	MAKE	MODEL
1.	TN16B9588	TATA SFC 407-4 WHEEL FBT	2015
CONTACT: MOHAN K, CELL NO: 9944999016			

தமிழ்நாடு பெட்ரோப்ரடாக்ட்ஸ் லிமிடெட்
புதிதான அலுவலகம்: மணலி எக்ஸ்பிரஸ் ஹைவே, மணலி, சென்னை 600 068 CIN: L23200TN1984PLC010931 Website: www.impetro.com Email: se@y-legal@impetro.com Telefax: 044-25945588/69185588
காசித ஷவுலிவான பங்கு பத்திரங்களை மாற்றுவதற்கும் மற்றும் டிமெட் செய்வதற்கான சிறப்பு சாளரம்
செபிஎஸ் (SEBI) ஐனவார் 30, 2026 தேதியிட Cதறிவககை எண் H/38/13/11/2 (2026)-MIRSD-PO/3/2026-இன் படி, ஏப்ரல் ௦1, 2௦19-க்கு முன் கிறகப்பட்ட/வாங்கப்பட்ட காகித ஷவுலிவான பங்கு பத்திரங்களை மாற்றுவதற்கும் மற்றும் டிமெட் செய்வதற்கான கோரிக்கைகளைச் சமர்ப்பிக்க செபி மூற்றொகு சிறப்பு சாளத்தைத் திறந்துள்ளது. இந்த சிறப்பு சாளமனது பிபவரி ௦5, 2௦26 முதல் பிபவரி ௦4, 2௦27 வரை 1 (ஒரு) வருட காலத்திற்குத் திறககப்பட்டிருக்கும் மற்றும் பிசன்கும் ஷவுலிபக்கவில் இது பொருத்தும்.

1. ஏப்ரல் ௦1, 2௦19-க்கு முன் அசல் பங்கு மாற்றுக் கோரிக்கை(கள்) சமர்ப்பிக்கப் படாமல், அசல் பங்குச் சான்றிதழ் கைவம் இருக்கும் பிபவரி 7-ம் வர்தி அலுவலகக(செல்)மற்றகன் அலுவலு பிறறறதில் உளள குறறறப்படுகன சாளமனது திராகிசகப்பட்டதிருப்பப் பெருப்பட்டு-வலிசகப்பட்டத பசுத்தி. இந்தக் கோரிக்கைகளை நிறுவத்தின் சமர்ப்பிக்க செபி மூற்றொகு சிறப்பு சாளமையோ காப்பட்டுட் சாீசல் லிமிடெட் (Carnot Corporate Services Limited), சுபரணியிய லிபடிசு , 1, சிமீஸ் ஹவுஸ் ரோடு, சென்னை-600 ௦௦2-ல் பீசன்கும் சமர்ப்பிக்கவம். இந்தப் பங்குகளை டிமெட் மூற்றறதில் மட்டுமே கொடுக்கப்படும் என்பகிக்கவம். ஜெனும் பங்கு மாற்றம் புதித செய்ப்பட்ட தேதியிலிருந்து ஒரு வருட காலத்திற்கு வாக்-இன் (lock-in) செய்யப்பட்டு என்பகதையும் திணவில கொள்கவம். குறிப்பிட்ட இந்த வாக்-இன் காலத்தில் இந்தப் பங்குகளை மூற்றுவோட்சிலை கோவோ/அமன்கை வைகவோ முடியுது.

தமிழ்நாடு பெட்ரோப்ரடாக்ட்ஸ் லிமிடெட்டிற்காக
ஒப்பம் / -
சாீகீர சேர்
நிறுவகச் செயலாளர்

IN THE HON'BLE III ASSISTANT CITY CIVIL COURT AT CHENNAI O.S. No: 7083 OF 2025	
M/s. CANARA BANK - (Sailigram Branch) Rep.by its Senior Manager, Authorized signatory, Having Office at Canara Bank, No. 9/A/1, Kumaram Colony Main Road, Vadapalain, Chennai - 600 026.	...Plaintiff

VS
1. Mr. M. Arun David, S/o. Mr. R. Muthiah,
Having address at,
No.15/8, K.K. Salai, Mathyalagan Nagar,
Sailigramam, Chennai-600 093.
2. Mr. R. Ravindran (Co - Applicant)
S/o. Mr. R.S. Ramalingam,
Having address at,
No.15/8, K.K. Salai, Mathyalagan Nagar,
Sailigramam, Chennai-600 093.
And also, At
No.54/67, Lakshmi Theatre Road,
Shenay Nagar, Chennai - 600 030. ...Defendants
Take notice that plaintiff filed a suit for claiming sum of Rs.2,68,914/- (Rupees Two Lakhs Sixty-Eight Thousand Nin Hundred Fourteen Only) with interest and other charges. Before the Hon'ble III Assistant Judge City Civil Court Chennai in O.S. No. 7083 OF 2025. In the said suit the learned judge was pleased to order notice to you and notice taken and the same was returned as left. After that the learned judge was pleased to order substituted service by ordering paper publication. So come and appear before the Hon'ble III Assistant Judge City Civil Court Chennai on 09.03.2026 at 10.30 a.m. Either in person or by council otherwise the case will be decided in your absence.

J. JEYA SABARE ESWARAN
Counsel For Plaintiff
Flat1, Ground Floor, MM Apartment
New No 2 South Perumal Kovil Street,
Near Vadapalani Murugan Kovil,
Vadapalain, Chennai 600026
Phone No: 9940112350 / 9848426955

சென்னை உயர்நீதிமன்றம் (உயில் மற்றும் உயில் இல்லாத வழக்கு பற்றிய ஆள் வரை) முதல் ஏற்பு மனு. எண். 127 OF 2025	
இந்திய வாரிசரிமைச் சட்டம் XXXIX of 1925 தொடர்பான மனுவில் ௦4.04.2021 அன்று இறந்து போன திருமதி எம்.எல்.பரிமா, சார்ம் ஸ்லிமிருதா, D/O வி.லக்ஷ்மிபதி, அவர்களின் வாரிசரிமை கேளும் மனு.	
1. எம்.எல். வெங்கடசாமி, S/O. வி. லக்ஷ்மிபதி, புதிய எண். 2, பழைய எண்.109, பழையம்மன் கோயில் தெரு, மேற்கு மாம்பலம், சென்னை- 33.	
2. எம்.எல். சியாமா, D/O. வி. லக்ஷ்மிபதி, 105/43, ஆர்.கோயில் தெரு, மேற்கு மாம்பலம், சென்னை-33.	
3. எம்.எல். திராமல், D/O. வி. லக்ஷ்மிபதி, 15, 1வது தளம், ஆசிரமம் அவென்யூ, குருலிவாகம், காஞ்சிபுரம், சென்னை- 600 125.	
4. எம்.எல். விமலம், D/O. வி. லக்ஷ்மிபதி, எண்.104, சாஸ் ஸ்வேலாஸ் என்ஃனேவ், நெல்வித்தோட்டம், பண்டிச்சேரி - 605 005.	
திருப்பதி மாவட்டம்- 524 121.	
5. எம்.எல். கல்வா, D/O. வி. லக்ஷ்மிபதி, 16, 1வது தளம், 13வது குறுக்குத் தெரு, அன்னையநகர், நல்லித்தோப்பு எஸ்.ஓ, நெல்வித்தோட்டம், பண்டிச்சேரி - 605 005.	
6.ஆர். ஸ்லிமிருதா, D/O. எம்.எல்.கோமனா (இறந்தவர்) & ஆர்.தேவலிங்கம், சாம் காமாட்சி, எண்.1 பி. 1, 1வது தளம், காந்தி தெரு, மேற்கு மாம்பலம், சென்னை - 600 033.	
7. ஆர்.எஸ்.சித்தார்த், D/O. எம்.எல்.கோமனா (இறந்தவர்) & ஆர்.தேவலிங்கம், சாம் காமாட்சி, எண்.1 பி. 1, 1வது தளம், காந்தி தெரு, மேற்கு மாம்பலம், சென்னை - 600 033.	

சென்னை-600 033, மேற்கு மாம்பலம், ஸ்லையம்மன் கோயில் தெரு, பழைய எண். 109, புதிய எண். 2, என்ற முகவரியில் வசித்து எண்.21, கிரீஸ் லேன் சென்னை, அப்போலோ மருத்துவமனையில் கடந்த 2021 ஆம் வருடம் ஏப்ரல் மாதம் 04ஆம் தேதி இறந்து போன காலஞ்சென்ற எம்.எல்.பரிமா D/O. வி. லக்ஷ்மிபதி, அவர்களின் கடன் பத்திரங்களில் ஏதேனும் பத்தியைத் கொடுத்த அனைவரும் தங்களுக்கு தக்கதொகை கருதினால் நீதிமன்ற வாங்கு மன்றம் சான்றிதழ் வழங்கப்படுவதற்கு முன்பு மேற்படி நடவடிக்கைகள் மாட்டாட்சு கோட்டில் 06.03.2026 அன்று காலம் 10.30 மணிக்கு மேற்படி நடவடிக்கைகள் பார்த்து தங்களுள் ஆட்சேபணைகளைத் தெரிவித்துக் கொள்ளுமாறு இதன் மூலம் அறிவிக்கப்படுகிறது. 2026 ஆம் ஆண்டு பிப்ரவரி மாதம் 24ஆம் தேதி சென்னையில் கையொப்பப்பிட்டது.

ப. சந்திரசுபாயனன், S.கண்ணன்	உதவி பதிவாளர்
வன்ஃகறிஞர்கள்	முதலேற்பு பிரிவு- 1
எண். 46, சட்ட ஆளுநர்	சென்னை உயர்நீதிமன்றம்
சென்னை உயர்நீதிமன்ற வாராம்	சென்னை - 600 1௦4.
சென்னை - 600 104	

பெயர் மாற்றம்

நான், **பாதி ரீயா பிரகாஷ்**,
 (ஆதார் காட்டு எண் 5823
 3381 3672, மொபைல்
 9840797629), **W/o, K.**
பிரகாஷ், எண் 31, F3, ஸ்ரீ
 கண்ணா குறேறா பால்
 இரண்டாவது மேயின் ரோடு,
 ஹிந்தி து காலனி
 புழுகுவாபுலம், சென்னை -
 600 091 என்ற முகவரியில்
 வசிக்கும் நான் இனி **பாதி
 ரீயா K.** என அழைக்கப்
 படுகிறேன்.

பாதி ரீயா பிரகாஷ்

BEFORE THE 1 ADDITIONAL JUDGE CITY CIVIL COURT AT CHENNAI

I.A.No 1 /2025
 In
 A.S.Sr.No. 11449/2025
 1.M.R. Seliyan
 2.Tmt. Porokan
 Both are residing at:
 A-10, Balaji Flats, No. 18,
 Parangusapuram Street,
 Kodambakkam, Chennai- 600024.
 Petitioners/Appellants
 Vs/
 S. KAMARASU,
 S/o. K. Singaram,
 H-70/4, Mullai Apartments,
 Thiruvalluvar Nagar,
 Thiruvanniyur, Chennai - 600041.
 Respondent/Respondent

தமிழ்நாடு பெட்ரோப்ரடாக்ட்ஸ் லிமிடெட்
புதிதான அலுவலகம்: மணலி எக்ஸ்பிரஸ் ஹைவே, மணலி, சென்னை 600 068 CIN: L23200TN1984PLC010931 Website: www.impetro.com Email: se@y-legal@impetro.com Telefax: 044-25945588/69185588
காசித ஷவுலிவான பங்கு பத்திரங்களை மாற்றுவதற்கும் மற்றும் டிமெட் செய்வதற்கான சிறப்பு சாளரம்
செபிஎஸ் (SEBI) ஐனவார் 30, 2026 தேதியிட Cதறிவககை எண் H/38/13/11/2 (2026)-MIRSD-PO/3/2026-இன் படி, ஏப்ரல் ௦1, 2௦19-க்கு முன் கிறகப்பட்ட/வாங்கப்பட்ட காகித ஷவுலிவான பங்கு பத்திரங்களை மாற்றுவதற்கும் மற்றும் டிமெட் செய்வதற்கான கோரிக்கைகளைச் சமர்ப்பிக்க செபி மூற்றொகு சிறப்பு சாளத்தைத் திறந்துள்ளது. இந்த சிறப்பு சாளமனது பிபவரி ௦5, 2௦26 முதல் பிபவரி ௦4, 2௦27 வரை 1 (ஒரு) வருட காலத்திற்குத் திறககப்பட்டிருக்கும் மற்றும் பிசன்கும் ஷவுலிபக்கவில் இது பொருத்தும்.

1. ஏப்ரல் ௦1, 2௦19-க்கு முன் அசல் பங்கு மாற்றுக் கோரிக்கை(கள்) சமர்ப்பிக்கப் படாமல், அசல் பங்குச் சான்றிதழ் கைவம் இருக்கும் பிபவரி 7-ம் வர்தி அலுவலகக(செல்)மற்றகன் அலுவலு பிறறறதில் உளள குறறறப்படுகன சாளமனது திராகிசகப்பட்டதிருப்பப் பெருப்பட்டு-வலிசகப்பட்டத பசுத்தி. இந்தக் கோரிக்கைகளை நிறுவத்தின் சமர்ப்பிக்க செபி மூற்றொகு சிறப்பு சாளமையோ காப்பட்டுட் சாீசல் லிமிடெட் (Carnot Corporate Services Limited), சுபரணியிய லிபடிசு , 1, சிமீஸ் ஹவுஸ் ரோடு, சென்னை-600 ௦௦2-ல் பீசன்கும் சமர்ப்பிக்கவம். இந்தப் பங்குகளை டிமெட் மூற்றறதில் மட்டுமே கொடுக்கப்படும் என்பகிக்கவம். ஜெனும் பங்கு மாற்றம் புதித செய்ப்பட்ட தேதியிலிருந்து ஒரு வருட காலத்திற்கு வாக்-இன் (lock-in) செய்யப்பட்டு என்பகதையும் திணவில கொள்கவம். குறிப்பிட்ட இந்த வாக்-இன் காலத்தில் இந்தப் பங்குகளை மூற்றுவோட்சிலை கோவோ/அமன்கை வைகவோ முடியுது.

IN THE HON'BLE III ASSISTANT CITY CIVIL COURT AT CHENNAI O.S. No: 7083 OF 2025	
M/s. CANARA BANK - (Sailigram Branch) Rep.by its Senior Manager, Authorized signatory, Having Office at Canara Bank, No. 9/A/1, Kumaram Colony Main Road, Vadapalain, Chennai - 600 026.	...Plaintiff

VS
1. Mr. M. Arun David, S/o. Mr. R. Muthiah,
Having address at,
No.15/8, K.K. Salai, Mathyalagan Nagar,
Sailigramam, Chennai-600 093.
2. Mr. R. Ravindran (Co - Applicant)
S/o. Mr. R.S. Ramalingam,
Having address at,
No.15/8, K.K. Salai, Mathyalagan Nagar,
Sailigramam, Chennai-600 093.
And also, At
No.54/67, Lakshmi Theatre Road,
Shenay Nagar, Chennai - 600 030. ...Defendants
Take notice that plaintiff filed a suit for claiming sum of Rs.2,68,914/- (Rupees Two Lakhs Sixty-Eight Thousand Nin Hundred Fourteen Only) with interest and other charges. Before the Hon'ble III Assistant Judge City Civil Court Chennai in O.S. No. 7083 OF 2025. In the said suit the learned judge was pleased to order notice to you and notice taken and the same was returned as left. After that the learned judge was pleased to order substituted service by ordering paper publication. So come and appear before the Hon'ble III Assistant Judge City Civil Court Chennai on 09.03.2026 at 10.30 a.m. Either in person or by council otherwise the case will be decided in your absence.

J. JEYA SABARE ESWARAN
Counsel For Plaintiff
Flat1, Ground Floor, MM Apartment
New No 2 South Perumal Kovil Street,
Near Vadapalani Murugan Kovil,
Vadapalain, Chennai 600026
Phone No: 9940112350 / 9848426955

சென்னை உயர்நீதிமன்றம் (உயில் மற்றும் உயில் இல்லாத வழக்கு பற்றிய ஆள் வரை) முதல் ஏற்பு மனு. எண். 127 OF 2025	
இந்திய வாரிசரிமைச் சட்டம் XXXIX of 1925 தொடர்பான மனுவில் ௦4.04.2021 அன்று இறந்து போன திருமதி எம்.எல்.பரிமா, சார்ம் ஸ்லிமிருதா, D/O வி.லக்ஷ்மிபதி, அவர்களின் வாரிசரிமை கேளும் மனு.	
1. எம்.எல். வெங்கடசாமி, S/O. வி. லக்ஷ்மிபதி, புதிய எண். 2, பழைய எண்.109, பழையம்மன் கோயில் தெரு, மேற்கு மாம்பலம், சென்னை- 33.	
2. எம்.எல். சியாமா, D/O. வி. லக்ஷ்மிபதி, 105/43, ஆர்.கோயில் தெரு, மேற்கு மாம்பலம், சென்னை-33.	
3. எம்.எல். திராமல், D/O. வி. லக்ஷ்மிபதி, 15, 1வது தளம், ஆசிரமம் அவென்யூ, குருலிவாகம், காஞ்சிபுரம், சென்னை- 600 125.	
4. எம்.எல். விமலம், D/O. வி. லக்ஷ்மிபதி, எண்.104, சாஸ் ஸ்வேலாஸ் என்ஃனேவ், நெல்வித்தோட்டம், பண்டிச்சேரி - 605 005.	
திருப்பதி மாவட்டம்- 524 121.	
5. எம்.எல். கல்வா, D/O. வி. லக்ஷ்மிபதி, 16, 1வது தளம், 13வது குறுக்குத் தெரு, அன்னையநகர், நல்லித்தோப்பு எஸ்.ஓ, நெல்வித்தோட்டம், பண்டிச்சேரி - 605 005.	
6.ஆர். ஸ்லிமிருதா, D/O. எம்.எல்.கோமனா (இறந்தவர்) & ஆர்.தேவலிங்கம், சாம் காமாட்சி, எண்.1 பி. 1, 1வது தளம், காந்தி தெரு, மேற்கு மாம்பலம், சென்னை - 600 033.	
7. ஆர்.எஸ்.சித்தார்த், D/O. எம்.எல்.கோமனா (இறந்தவர்) & ஆர்.தேவலிங்கம், சாம் காமாட்சி, எண்.1 பி. 1, 1வது தளம், காந்தி தெரு, மேற்கு மாம்பலம், சென்னை - 600 033.	

சென்னை-600 033, மேற்கு மாம்பலம், ஸ்லையம்மன் கோயில் தெரு, பழைய எண். 109, புதிய எண். 2, என்ற முகவரியில் வசித்து எண்.21, கிரீஸ் லேன் சென்னை, அப்போலோ மருத்துவமனையில் கடந்த 2021 ஆம் வருடம் ஏப்ரல் மாதம் 04ஆம் தேதி இறந்து போன காலஞ்சென்ற எம்.எல்.பரிமா D/O. வி. லக்ஷ்மிபதி, அவர்களின் கடன் பத்திரங்களில் ஏதேனும் பத்தியைத் கொடுத்த அனைவரும் தங்களுக்கு தக்கதொகை கருதினால் நீதிமன்ற வாங்கு மன்றம் சான்றிதழ் வழங்கப்படுவதற்கு முன்பு மேற்படி நடவடிக்கைகள் மாட்டாட்சு கோட்டில் 06.03.2026 அன்று காலம் 10.30 மணிக்கு மேற்படி நடவடிக்கைகள் பார்த்து தங்களுள் ஆட்சேபணைகளைத் தெரிவித்துக் கொள்ளுமாறு இதன் மூலம் அறிவிக்கப்படுகிறது. 2026 ஆம் ஆண்டு பிப்ரவரி மாதம் 24ஆம் தேதி சென்னையில் கையொப்பப்பிட்டது.

ப. சந்திரசுபாயனன், S.கண்ணன்	உதவி பதிவாளர்
வன்ஃகறிஞர்கள்	முதலேற்பு பிரிவு- 1
எண். 46, சட்ட ஆளுநர்	சென்னை உயர்நீதிமன்றம்
சென்னை உயர்நீதிமன்ற வாராம்	சென்னை - 600 1௦4.
சென்னை - 600 104	

பெயர் மாற்றம்
நான், யோகேஸ்வரி அசோக்குமார் , த/பெ. பாலகப்ரமணியன், க/பெ. அசோ்க்குமார் , பிறந்த தேதி: 02.05.1983 , B1, S2 Blucon Pristine, 122/IB3, MRK நகர் 2வது தெரு, கொளப்பாக்கம் சென்னை-600122, என்ற முகவரியில் வசிக்கும்நான் இனிமுதல் யோகேஸ்வரி பாலகப்ரமணியன் என்று அழைக்கப்படுவேன். -யோகேஸ்வரி அசோ்க்குமார்

IN THE COURT OF DISTRICT MUNSIF AT THIRUVOTYVIRUR I.A.No.3 / 2024	
IN O.S. No. 46 OF 2024 G.T. Raja, S/o. Gunasekaran, No.56/13,N.S.R. Road, Thiruvotiyur, Chennai - 600019 ..Pettitioner/Plaintiff	VS.. Respondent/Defendant The Plaintiff above named had filed Original Suit I.A.No.3/2024 in O.S. No. 46/2024 against you before the Hon'ble District Munsif Court at Thiruvotiyur and the above said case was postured by 06.03.2026. You are requested to appear before the Hon'ble DMc Judge, Thiruvotiyur at 10.00 a.m. on 06.03.2026 neither in person not through counsel. Failing which the same will be decided in your absence.
C. Rajesh Counsel for Plaintiff	

IN THE COURT OF DISTRICT MUNSIF AT THIRUVOTYVIRUR O.S. No. 46 OF 2024	
G.T. Raja, S/o. Gunasekaran, No.56/13,N.S.R. Road, Thiruvotiyur, Chennai - 600019 ...Plaintiff	VS.. Defendant The Plaintiff above named had filed Original Suit O.S. No. 46/2024 against you before the Hon'ble District Munsif Court at Thiruvotiyur and the above said case was postured by 06.03.2026. You are requested to appear before the Hon'ble DMc Judge, Thiruvotiyur at 10.00 a.m. on 06.03.2026 neither in person not through counsel. Failing which the same will be decided in your absence.
C. Rajesh Counsel for Plaintiff	

IN THE COURT OF DISTRICT MUNSIF AT THIRUVOTYVIRUR I.A.No.2 / 2024	
D -1 S. Mukesh Kumar, S/o. Shantilal, H-70/34, West Main Road, Kaladipet, Thiruvotiyur, Chennai - 600 019. ...Defendant The Plaintiff above named had filed Original Suit O.S. No. 46/2024 against you before the Hon'ble District Munsif Court at Thiruvotiyur and the above said case was postured by 06.03.2026. You are requested to appear before the Hon'ble DMc Judge, Thiruvotiyur at 10.00 a.m. on 06.03.2026 neither in person not through counsel. Failing which the same will be decided in your absence.	
C. Rajesh Counsel for Plaintiff	

IN THE COURT OF DISTRICT MUNSIF CUM JUDICIAL MAGISTRATE AT PALLAVARAM, CHENNAI O.S.No. 251 of 2023	
Mrs.R. Santhi, W/o. S.Ravindran No.2, Janagiraman Street, Nehru Nagar, Pallavaram, Chennai-600 043 ... Plaintiff	VS 1.Mrs.T.Sumathi W/o.Thirugarajan No.2H, Andavar Street, Avl Nagar, Cholaimedur, Chennai-600 094 2.Mrs.G. Ramadevi, W/o.Govindaraj W/o.5/89, Aadithi Naidu Street, Annal illam, Pallavaram, Chennai-600 043 ... Defendants

Please Take Notice that the above matter filed by Mrs.R.Santhi against you, came up for hearing on 03.02.2026, before the District Munsif Cum Judicial Magistrate, Pallavaram, Chennai and the Hon'ble Court was ordered to issue notice through paper publication to the 1st Defendant. You are hereby requested to appear in the above matter on 12.03.2026 at 10.30 a.m. in person or through your Counsel before the District Munsif Cum Judicial Magistrate, Pallavaram, Chennai, failing which the matter will be decided in your absence. Dated at Chennai on this the 25th day of February 2026.

IN THE XXVII ASST CITY CIVIL COURT AT CHENNAI E. P. No. 1792 OF 2025	
Arbitration Case.No.1363/09 M/S.CHOLAMANDALAM INVESTMENT & FINANCE COMPANY LIMITED (Formerly Known as Cholamandalam DBS Finance Limited) 'Dare House', No.2, N.S.C. Bose Road, Parrys, Chennai-600 001. Rep.by its Power of Attorney Lakshmi K.V. ... Respondent/Claimant	VS THIRUNAVUKARASU N. Age: 56, No.48, Nehru Street, Kanagam, Chennai, Tamilnadu - 600113 ...Judgment Debtor - 1/ Respondent- 1/ Excuse take notice that the above Execution Petition No.1792 OF 2025 Came up for Hearing on 13.02.2026 Beforethis Hon'ble XXVII ASSISTANT CITY CIVIL COURT AT CHENNAI, the Hon'ble Court was Pleased to order notice to you by way of Publication Returnable on 27.02.2026 you are heard by requested to enter your appearance in either in person or through advocate before the same Court on 11.03.2026 at 10.30 am Failing which the above matter will be heard your absence and suitable orders passed.
S.K. MARIYAPPAN Advocate Counsel For Decree Holder	

ஏல் அறிவிப்பு
G.Devaram, 37, Chandra Yogi Samathi Road, Sasthi Nagar, Chennai-12 என்ற அடகு வணிகர் வசம் நான் ௦1.01.2021 முதல் 31.12.2024 முடிய காலவாணில் அடகு வைக்கப்பட்டு காலங்கடந்தும் மீட்சப்பாத பொருட்கள் நான் 16.03.2026 அன்று மாதம் 2 மணிவாணில் மேலே குறிப்பிட்ட விலாசத்தில் Purasawalkam வட்டாட்சியர் அலுவலு வட்டாட்சியர் அவர்கள் முன்னிலையில் லைதார் பரஃபண ஆணியியல் லைம் பொருவார்.

K.Dhagaram, 37, Village High Road, Sholinganallur, Chennai-119 என்ற அடகு வணிகர் வசம் நான் 01.01.2014 முதல் 31.12.2024 முடிய காலவாணில் அடகு வைக்கப்பட்டு காலங்கடந்தும் மீட்சப்பாத பொருட்கள் நான் 17.03.2026 அன்று மாதம் 12 மணிவாணில் மேலே குறிப்பிட்ட விலாசத்தில் Sholinganallur வட்டாட்சியர் அலுவலு வட்டாட்சியர் அவர்கள் முன்னிலையில் லைதார் பரஃபண ஆணியியல் லைம் பொருவார்.

சென்னை உயர்நீதிமன்றம் (உயில் மற்றும் உயில் இல்லாத வழக்கு பற்றிய ஆள் வரை) முதலேற்பு மனு. எண். 548/2025	
இந்திய வாரிசரிமைச் சட்டம் 39/1925 மனுவில் 14.10.2023 அன்று இறந்துபோன எ.கே.கனகேத அவர்களின் உயில் சாசனம் தொடர்பான மனு	
திரு வீ.பூ்தர், த/பெ. ஏ.டி.எஸ்.விவாக்விடிகுச்சன், 141, அனவாணம் பூ.யென்ஸ்விலை கடட்ம் I, சாய்நா நகர், சீனிவாசபுரம், ஜயப்பந்தரங்கம், ஜயப்பந்தரங்கம், பூத்தமலில், காஞ்சிபுரம், தமிழ்நாடு - 600 066.	
திரு.ஏ.க.எஸ்.தேவி, த/பெ. ஏ.டி.எம்.வீராகவன் 21 பிளட் 15 C2வது குறுக்குத் தெரு, முருகேசன் நகர், திருத்திற்றவூர், திருச்சென்றி தமிழ்நாடு - 602 024.	
திரு.அ.தி.ம.கிருஷ்ணகுமார், த/பெ. ஏ.டி.எம்.வீராகவன், 21,2வது குறுக்குத் தெரு, முருகேசன் நகர், திருத்திற்றவூர், திருவனந்தம், தமிழ்நாடு- 602 024. ...மனுதாரர்கள்	

சென்னை உயர்நீதிமன்றம் (உயில் மற்றும் உயில் இல்லாத வழக்கு பற்றிய ஆள் வரை) முதலேற்பு மனு. எண். 548/2025	
இந்திய வாரிசரிமைச் சட்டம் 39/1925 மனுவில் 14.10.2023 அன்று இறந்துபோன எ.கே.கனகேத அவர்களின் உயில் சாசனம் தொடர்பான மனு	
திரு வீ.பூ்தர், த/பெ. ஏ.டி.எஸ்.விவாக்விடிகுச்சன், 141, அனவாணம் பூ.யென்ஸ்விலை கடட்ம் I, சாய்நா நகர், சீனிவாசபுரம், ஜயப்பந்தரங்கம், ஜயப்பந்தரங்கம், பூத்தமலில், காஞ்சிபுரம், தமிழ்நாடு - 600 066.	
திரு.ஏ.க.எஸ்.தேவி, த/பெ. ஏ.டி.எம்.வீராகவன் 21 பிளட் 15 C2வது குறுக்குத் தெரு, முருகேசன் நகர், திருத்திற்றவூர், திருச்சென்றி தமிழ்நாடு - 602 024.	
திரு.அ.தி.ம.கிருஷ்ணகுமார், த/பெ. ஏ.டி.எம்.வீராகவன், 21,2வது குறுக்குத் தெரு, முருகேசன் நகர், திருத்திற்றவூர், திருவனந்தம், தமிழ்நாடு- 602 024. ...மனுதாரர்கள்	

பெருது அறிக்கை	Sri Krishna Bankers, 17, Kottikallam Nagar, Thorapakkam, Chennai-9
பெருது அருகிலுள்ள சங்கீதேதி அம்மன் கோயில் பூத்தமலில், காஞ்சிபுரம், தமிழ்நாடு - 600 066.	01.2024 முதல் 31.01.2025 முடிய
இந்திய வாரிசரிமைச் சட்டம் 39/1925 மனுவில் 14.10.2023 அன்று இறந்துபோன எ.கே.கனகேத அவர்களின் உயில் சாசனம் தொடர்பான மனு	17.03.2022
திரு வீ.பூ்தர், த/பெ. ஏ.டி.எஸ்.விவாக்விடிகுச்சன், 141, அனவாணம் பூ.யென்ஸ்விலை கடட்ம் I, சாய்நா நகர், சீனிவாசபுரம், ஜயப்பந்தரங்கம், ஜயப்பந்தரங்கம், பூத்தமலில், காஞ்சிபுரம், தமிழ்நாடு - 600 066.	அன்று மலையில் 3 மணிவாழ்விடிகுச்சன்
திரு.	மேலே குறிப்பிட்ட விவாக்விடிகுச்சன்
திரு.	Sholinganallur வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு.	அருகில் வட்டம்
திரு	

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
"AMB LIFTING SOLUTIONS PRIVATE LIMITED"

1.	Name of Corporate Person	AMB Lifting Solutions Private Limited
2.	Date of Incorporation of Corporate Person	05/11/2007
3.	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, Chennai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U51103TN2007PTC065268
5.	Address Of The Registered Office And Principal Office (if any) of Corporate Person	No.1, Perianna Maistry Street, Broadway, Chennai-600001, Tamil Nadu, India
6.	Liquidation Commencement Date of Corporate Person	23 rd February, 2026
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Premnarayan Ramanand Tripathi 1. Correspondence Address: Door A, Second Floor, 97, Kundrathur Main Road, Kumananchavedi, Poonamalee, Chennai - 600056, Tamil Nadu, India 2. Office Address: 606, 6th Floor, Shivalik Square, Near Adani CNG Pump, 132 Ft. Ring Road, New Vadaj, Ahmedabad- 380013, Gujarat, India. Email Address: premnarayan.cs@gmail.com Telephone Number: +91-89800 26497 IBBI Registration No.: IBBI/IPA-002/IP-N00554/2017-2018/11693
8.	Last Date For Submission Of Claims	24 th March, 2026

Notice is hereby given that the **AMB Lifting Solutions Private Limited** has commenced voluntary liquidation on 23rd February, 2026.

The stakeholders of **AMB Lifting Solutions Private Limited** are hereby called upon to submit a

proof of their claims, on or before 24th March, 2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The claims may be submitted in the Scheduled Forms B, C, D, E and F in terms of Regulations 16, 17, 18 and 19 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 by the Operational Creditors, Financial Creditors, Workmen or Employees, Authorized representative of workmen or employees and other Stakeholders, as the case may be. The aforesaid regulation and relevant forms are available on the website www.ibbi.gov.in of the Insolvency and Bankruptcy Board of India.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26/02/2026

Place: Chennai


Premnarayan Ramanand Tripathi
(Liquidator)

IBBI/IPA-002/IP-N00554/2017-2018/11693

